ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :02/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ADMLS/50142/2026	PARADIP PORT AUTHORITY, JAGATSINGHPUR	ANAND PRAKASH DAS	/ /
	ADMLS/7/2026	VS	VS	()
		MT UNITY (IMO NO 9388792)		//
2	D-BLAPL/33495/2026	RAJAT KUMAR NAYAK	LAXMINARAYAN PATEL	MARINE CHUDAMANI /82 /2026
	BLAPL/11668/2026	VS	VS	SPECIAL JUDGE (POCSO), BHADRAK(B
		STATE OF ODISHA		Spl/0000119/2026
3	D-BLAPL/33381/2026	PRASANNA KUMAR PATRA	RATIKANTA MOHAPATRA	ROURKELA VIGILANCE /13 /2026
	BLAPL/11669/2026	VS	VS	SPECIAL JUDGE, SUNDARGARH(Sundar
		STATE OF ODISHA(VIG.)		GR/0000011/2026
4	D-BLAPL/32382/2026	KAIBALYA PRASAD MALIK @ MALLICK	PRAKASH CHANDRA DASH	NISCHINTAKOILI /209 /2026
	BLAPL/11670/2026	VS	VS	A.D.J.,SALIPUR(Cuttack)
		STATE OF ODISHA		GR/0000343/2026
5	D-BLAPL/33367/2026	CHANDRA SEKHAR CHAND	JUGALA KISHORE PANDA	SOHELLA /85 /2026
	BLAPL/11671/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000015/2026
6	D-BLAPL/33045/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	RANPUR /73 /2026
	BLAPL/11672/2026	VS	VS	A.D.J.,NAYAGARH(Nayagarh)
		STATE OF ODISHA		ST/0000432/2026
7	D-BLAPL/33354/2026	BANDANA DAS	LINGARAJ MOHANTY	BANSADA /119 /2026
	BLAPL/11673/2026	VS	VS	J.M.F.C,CHANDABALI(Bhadrak)
		STATE OF ODISHA		GR/0000299/2026
8	D-BLAPL/33372/2026	SANTOSH SAHU	AMULYA RATNA PANDA	GOCHHAPADA /171 /2026
	BLAPL/11674/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal
		STATE OF ODISHA		Spl/0000151/2026
9	D-BLAPL/33362/2026	JAGANNATH PRADHAN	ARIJEET MISHRA	JAGANNATHA PRASAD /360 /2026
	BLAPL/11675/2026	VS	VS	JMFC, JAGANNATH PRASAD(Ganjam)
		STATE OF ODISHA		GR/0000536/2026
10	D-BLAPL/33359/2026	SUBASH BEHERA @ SUBASH CHANDRA BEHERA	SUVASHISH PATTANAIK	BANAPUR P.S. /28 /2026
	BLAPL/11676/2026	VS	VS	SPECIAL JUDGE,BHUBANESWAR(Khord
		STATE OF ODISHA		TR/0000067/2026
11	D-BLAPL/33363/2026	MANORANJAN BEHERA	SURESH KUMAR JENA	SONEPUR /56 /2026
	BLAPL/11677/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		Spl/0000008/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/33459/2026	JHARANA SAHOO	BIKASH MISHRA	CHHENDIPADA /342 /2026
	BLAPL/11678/2026	VS	VS	SPECIAL JUDGE,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000037/2026
13	D-BLAPL/33052/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	CHANDAPUR /55 /2026
	BLAPL/11679/2026	VS	VS	A.D.J.,NAYAGARH(Nayagarh)
		STATE OF ODISHA		ST/0000440/2026
14	D-BLAPL/33466/2026	JAYA KUMAR PANDA	SANJAYA KUMAR PANIGRAHI	BIRMAHARAJPUR /223 /2026
	BLAPL/11680/2026	VS	VS	S.D.J.M.,BIRAMAHARAJPUR(Sonepur)
		STATE OF ODISHA		GR/0000519/2026
15	D-BLAPL/33129/2026	RITESH JENA	MANORANJAN MISHRA	CYBER CRIME AND ECONOMIC OFFEN
	BLAPL/11681/2026	VS	VS	S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu
		STATE OF ODISHA		GR/0001469/2026
16	D-BLAPL/33317/2026	PITAMBAR SAMAL	SHIBANI SHANKAR PRADHAN	BAUNISUNI /162 /2025
	BLAPL/11682/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000108/2026
17	D-BLAPL/33321/2026	GOUTAM BUDDHA @ NAYAK	BIJAYA KUMAR SAHOO	/ /0
	BLAPL/11683/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganja
		STATE OF ODISHA		2(A)CC/0000025/2026
18	D-BLAPL/32552/2026	BISWANATH DAS	ANUP KUMAR PATTNAIK	BHUBANESWAR VIGILANCE /21 /2026
	BLAPL/11684/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000025/2026
19	D-BLAPL/33402/2026	AJAY @AMULYA MOHARANA	PRADIPTA BEURA	GURUDIJHATIA /109 /2007
	BLAPL/11685/2026	VS	VS	A.D.J.,ATHAGARH(Cuttack)
		STATE OF ODISHA		ST/0000046/2014
20	D-BLAPL/33155/2026	P.JOTI RAO @ JOTI RAO	TANMAYA KUMAR MOHANTY	Maitri Vihar PS /219 /2026
	BLAPL/11686/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000306/2026
21	D-BLAPL/32448/2026	SAHIL BAG	AMULYA RATNA PANDA	JUNAGARH /324 /2026
	BLAPL/11687/2026	VS	VS	SPECIAL JUDGE(POCSO),BHAWANIPAT
		STATE OF ODISHA		Spl/0000317/2026
22	D-BLAPL/33411/2026	SURENDRA PARIDA @NARAYANA PARIDA	PRADIPTA BEURA	/ /
	BLAPL/11688/2026	VS	VS	J.M.F.C.,TIGIRIA(Cuttack)
		STATE OF ODISHA		2(A)CC/0000023/2026
23	D-BLAPL/33422/2026	RAJESH BAG	KARUNAKAR GAYA	KANJIPANI /16 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11689/2026	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJH
		STATE OF ODISHA		ST/0000076/2023
24	D-BLAPL/33480/2026	AJAY PATRA	JULU KHANSAMA	JHIRPANI P.S. /45 /2024
	BLAPL/11690/2026	VS	VS	J.M.F.C.,(R),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0000341/2024
25	D-BLAPL/33160/2026	KAMBHUNATH DAS	DALIRANI BEHURAY	SORO /41 /2026
	BLAPL/11691/2026	VS	VS	A.D.J., SORO(Baleshwar)
		STATE OF ODISHA		ST/0000207/2026
26	D-BLAPL/33510/2026	SK.ROHIT @ SK. GOLAM	JAJATI KESHARI KHUNTIA	BASTA /120 /2026
	BLAPL/11692/2026	VS	VS	SPECIAL JUDGE (POCSO), BALASORE(B
		STATE OF ODISHA		Spl/0000064/2026
27	D-BLAPL/33491/2026	SAMBHUNATH BARIK	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/11693/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
28	D-BLAPL/33047/2026	SONU @ SONU NIGAM BISWAL	AMITAV TRIPATHY	NAYAGARH /78 /2026
	BLAPL/11694/2026	VS	VS	A.D.J.,NAYAGARH(Nayagarh)
		STATE OF ODISHA		ST/0000428/2026
29	D-BLAPL/31427/2026	SATYABRATA NAYAK	MANOJ KUMAR NAYAK	BASTA /23 /2023
	BLAPL/11695/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BALASO
		STATE OF ORISSA		ST/0000568/2023
30	D-BLAPL/33210/2026	JITENDRA BEHERA	SUSANTA KUMAR LENKA	Maitri Vihar PS /453 /2026
	BLAPL/11696/2026	VS	VS	DISTRICT & SESIONS JUDGE,BHUBANE
		STATE OF ODISHA		TR/0000694/2026
31	D-BLAPL/32525/2026	PRATAP KUMAR BEHERA	PRAKASH KUMAR MISHRA	PALLAHARA /195 /2026
	BLAPL/11697/2026	VS	VS	SPECIAL JUDGE,TALCHER(Anugul)
		STATE OF ODISHA		Spl/0000009/2026
32	D-BLAPL/33533/2026	KABITRA HARIJAN @ PABITRA HARIJAN	AMIT KUMAR SAHU	BOIPARIGUDA /95 /2026
	BLAPL/11698/2026	VS	VS	DISTRICT & SESIONS JUDGE,JEYPORE(
		STATE OF ODISHA		CT/0000130/2026
33	D-BLAPL/33245/2026	KURESA BIBI	AKSHYA KUMAR SAHOO	CHHENDIPADA /291 /2026
	BLAPL/11699/2026	VS	VS	A.D.J.,ANGUL(Anugul)
		STATE OF ODISHA		Spl/0000033/2026
34	D-BLAPL/32543/2026	SATYANANDA MAHANTA	PRATAP CHANDRA MISHRA	TURUMUNGA /10 /2026
	BLAPL/11700/2026	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJH

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		ST/0000024/2026
35	D-BLAPL/33015/2026	BIDYADHAR PRADHAN	PRASANTA KUMAR JENA	ANGUL SADAR PS /811 /2026
	BLAPL/11701/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0002104/2026
36	D-BLAPL/28390/2026	SUVENDRA ROUT	AMIYA KUMAR TARAI	CYBER CRIME AND ECO. OFFENCE, CU
	BLAPL/11702/2026	VS	VS	J.M.F.C.(III),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000818/2026
37	D-BLAPL/33333/2026	KAMLESH JATAV	SARAT KUMAR JENA	BARPALLI /127 /2026
	BLAPL/11703/2026	VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
		STATE OF ODISHA		Spl/0000023/2026
38	D-BLAPL/33217/2026	JITENDRA KUMAR ROUT @ JITAN KUMAR ROUT	PRADEEP KUMAR PARIDA	KHUNTUNI /129 /2021
	BLAPL/11704/2026	VS	VS	AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttac
		STATE OF ODISHA		Spl/0000133/2021
39	D-BLAPL/33515/2026	RADHAKANTA RANA @ KESHAB	BIKASH KARNA	KANTAMAL /247 /2025
	BLAPL/11705/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000238/2025
40	D-BLAPL/33384/2026	JITENDRA MALLIK	PRIYA RANJAN SINGH	NISCHINTAKOILI /370 /2026
	BLAPL/11706/2026	VS	VS	J.M.F.C.,NISCHINTAKOILI(Cuttack)
		STATE OF ODISHA		GR/0000607/2026
41	D-BLAPL/33387/2026	KALIA @ AMAR KUMAR SWAIN	SAMBIT BISWAL	KUJANGA /353 /2025
	BLAPL/11707/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		Spl/0000018/2025
42	D-BLAPL/33397/2026	CHANDA @RAKESH MALLICK	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /300 /2026
	BLAPL/11708/2026	VS	VS	J.M.F.C.,ERASAMA(Jagatsinghapur)
		STATE OF ODISHA		GR/0000642/2026
43	D-BLAPL/33521/2026	JASPRIT SINGH @ JASSI	SANDEEP RAJ PANDA	BARBIL /115 /2026
	BLAPL/11709/2026	VS	VS	J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Keno
		STATE OF ODISHA		GR/0000374/2026
44	D-BLAPL/33040/2026	MD.MUMTAZ @ MD.MUMTAJ	SOUMYA RANJAN DAS	SECTOR-7 /118 /1999
	BLAPL/11710/2026	VS	VS	S.D.J.M.(P),ROURKELA(Sundargarh)
		STATE OF ODISHA		GR/0001694/1999
45	D-BLAPL/33516/2026	CHANDRASEKHAR DEEP	BIKASH KARNA	BOUDH /448 /2026
	BLAPL/11711/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		STATE OF ODISHA		Spl/0000134/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
46	D-BLAPL/33524/2026	ADITYA PRASAD MALLICK	SAMBIT BISWAL	KUJANGA /182 /2014
	BLAPL/11712/2026	VS	VS	A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
		STATE OF ODISHA		CT/0000148/2023
47	D-BLAPL/32078/2026	ASHOK KANHAR	NIRANJAN PANDA	/ /0
	BLAPL/11713/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		2(A)CC/0000031/2026
48	D-BLAPL/32801/2026	BAPI @ TAPENDU SARKAR	UMESH CHANDRA DORA	KALIMELA /203 /2026
	BLAPL/11714/2026	VS	VS	J.M.F.C.,MOTTU AT M.V.79(Malkangiri)
		STATE OF ODISHA		GR/0000471/2026
49	D-BLAPL/27408/2026	KALU @ KAILASH SHARMA	AMIT PRASAD BOSE	KANTABANJI /12 /2026
	BLAPL/11715/2026	VS	VS	SPECIAL JUDGE (POCSO), BALANGIR(B
		STATE OF ODISHA		Spl/0000003/2026
50	D-BLAPL/33526/2026	ALOK KUMAR SAHOO	AMITAV TRIPATHY	/ /0
	BLAPL/11716/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
		STATE OF ODISHA		2(A)CC/0000202/2026
51	D-BLAPL/33528/2026	P.RAMULU RAO	KARUNAKAR GAYA	TARBHA /294 /2026
	BLAPL/11717/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-J.M.F.C.,TARA
		STATE OF ODISHA		GR/0000269/2026
52	D-BLAPL/33535/2026	SANJAYA KHARA @ SANJAY KHORA	AMIT KUMAR SAHU	BORIGUMMA /164 /2024
	BLAPL/11718/2026	VS	VS	J.M.F.C.,BORIGUMMA(Koraput)
		STATE OF ODISHA		GR/0000253/2024
53	D-BLAPL/33191/2026	SUBASH GOCHHAYAT	BEDA PRAKASH PANDA	PURI TOWN /649 /2026
	BLAPL/11719/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0001508/2026
54	D-BLAPL/32557/2026	JITENDRA HARICHANDAN	BISWAJIT PARIDA	JANKIA P.S. /583 /2026
	BLAPL/11720/2026	VS	VS	SPECIAL JUDGE,BHUBANESWAR(Khord
		STATE OF ODISHA		TR/0000671/2026
55	D-BLAPL/33073/2026	CHARAN BEHERA	LAMBODOR ACHARI	/ /
	BLAPL/11721/2026	VS	VS	SPECIAL JUDGE,BHANJANAGAR(Ganjam
		STATE OF ODISHA		2(A)CC/0000020/2026
56	D-BLAPL/30065/2026	CHINMAY DAS @ CHINMAYA	SANJIT MISHRA	PURI TOWN /580 /2026
	BLAPL/11722/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		GR/0001363/2026
57	D-BLAPL/33246/2026	SRIBASTAB MAHANANDA	BIDYALOK MOHAPATRA	BARPALLI /189 /2025

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	BLAPL/11723/2026	VS STATE OF ODISHA	VS	J.M.F.C,BARPALLI(Bargarh) CT/0000154/2025
58	D-BLAPL/33314/2026 BLAPL/11724/2026	KRUSHNA KISHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /172 /2026 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000154/2026
59	D-BLAPL/33593/2026 BLAPL/11725/2026	DEBASISH PRASAD RAY VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PHULBANI SADAR /11 /2026 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000019/2026
60	D-BLAPL/31847/2026 BLAPL/11726/2026	RAJIB SAMANTARAY @ CHANDAN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	MADHUPATNA /222 /2026 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000118/2026
61	D-BLAPL/33261/2026 BLAPL/11727/2026	KUSANA PATRA SUNA @ KISHORE PATRA SUNA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KOTPAD /151 /2022 DISTRICT & SESIONS JUDGE,JEYPORE(CT/0000016/2023
62	D-BLAPL/33391/2026 BLAPL/11728/2026	SIDHESWAR SAHOO VS STATE OF ODISHA	SITIKANT MISHRA VS	JASHIPUR /176 /2024 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2024
63	D-BLAPL/33340/2026 BLAPL/11729/2026	GOUTAM DAKUA @ GOUTTAM DAKUA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	KHALLIKOTE /826 /2026 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002121/2026
64	D-BLAPL/33444/2026 BLAPL/11730/2026	SURAJ BAG VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR CYBER /34 /2026 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002183/2026
65	D-BLAPL/33461/2026 BLAPL/11731/2026	BAGHA @ SAPAN @ SWAPNESWAR MUKHI VS STATE OF ODISHA	KULDEEP MOHANTY VS	BARIPADA TOWN /552 /2026 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/0000110/2026
66	D-BLAPL/33605/2026 BLAPL/11732/2026	PRATTHAM MEWADE VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000043/2026
67	D-BLAPL/33478/2026 BLAPL/11733/2026	SAROJ KUMAR SAHU VS STATE OF ODISHA	SANKET TRIVEDY VS	PAIKMAL /253 /2026 S.D.J.M.,PADAMPUR(Bargarh) GR/0001255/2026
68	D-BLAPL/33503/2026 BLAPL/11734/2026	CHINU @ RAJIB PATTNAIK VS	TRILOCHAN NANDA VS	BOLANGIR TOWN /264 /2025 2ND A.D.J., BALANGIR(Balangir)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		SC/0000054/2025
69	D-BLAPL/32610/2026	RAKA @ RAKESH BEHERA	AMIT KUMAR NATH	ANGUL TOWN /708 /2026
	BLAPL/11735/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0001696/2026
70	D-BLAPL/33518/2026	JASPRIT SINGH @ JASSI	SANDEEP RAJ PANDA	BARBIL /131 /2026
	BLAPL/11736/2026	VS	VS	J.M.F.C.(II),BARBIL(Kendujhar)
		STATE OF ODISHA		GR/0000410/2026
71	D-BLAPL/31365/2026	ATASHI RANJAN MAJHI @ BAPU	GURUPRASAD BEHERA	TANGI (KHURDA) /356 /2026
	BLAPL/11737/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000087/2026
72	D-BLAPL/33469/2026	DEEPAK BARIK	BIJAY KUMAR BEHERA	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/11738/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
73	D-CMP/51673/2026	ROMY ROY	RAMESWAR ROUTRAY	/ /
	CMP/1879/2026	VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha)
		SHAILESH GUPTA		Fd/0000018/2024
74	D-CMP/50833/2026	YASMIN KHATUN	SK. ATTIULLAH	/ /
	CMP/1880/2026	VS	VS	A.D.J.,JALESWAR(Baleshwar)
		MAMTAJ BEGUM		Fao/0000014/2026
75	D-CMP/51093/2026	DHARMENDRA @ DHARMENDRA KUMAR BISWAL	ASHOK KUMAR SAHOO	/ /
	CMP/1881/2026	VS	VS	CIVIL JUDGE (SD),PATTAMUNDAI(Kend
		BIMAL KUMAR BISWAL		IA/0000173/2026
76	D-CMP/50221/2026	PADMALOCHAN BEHERA	SASWAT KUMAR DAS	/ /
	CMP/1882/2026	VS	VS	CIVIL JUDGE (SD),1ST COURT,CUTTAC
		JYOTSNAMAYEE BEHERA		Fd/0000040/2025
77	D-CMP/50832/2026	SARIKA SARANGI	RAMDAS ACHARY	/ /
	CMP/1883/2026	VS	VS	CIVIL JUDGE (SD), BISSAM CUTTACK(B
		RAJESH KUMAR PANDA		Mat/0000014/2025
78	D-CMP/50744/2026	ARATI HARESH KUMAR ADWANI	PABITRA KUMAR NAYAK	/ /
	CMP/1884/2026	VS	VS	CIVIL JUDGE (SD), JHARSUGUDA(Jharsu
		ARVIND KUMAR SHAH		CS/0000010/2019
79	D-CMP/49747/2026	JOGENDRA MOHAPATRA	ASHUTOSH MOHANTA	/ /
	CMP/1885/2026	VS	VS	DISTRICT & SESSIONS JUDGE,KEONJH
		RENULATA MOHANTY		Crp/0000003/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CMP/50954/2026	MANMOHAN MAJHI	MONOMOY BASU	/ /
	CMP/1886/2026	VS	VS	2ND ADDL.CIVIL JUDGE(S.D.),CUTTAC
		BHAGABAT @ BHAGYADHAR MAJHI		CS/0000700/2021
81	D-CMP/51837/2026	VISHWAS TRIPATHI	PRAGYAN PARAMITA MOHANTY	/ /
	CMP/1887/2026	VS	VS	CIVIL JUDGE(JD),KORAPUT(Koraput)
		ADARSH AGRAWAL		CS/0000111/2018
82	D-CMP/50288/2026	SULOCHANA SWAIN	ABHAS MOHANTY	/ /
	CMP/1888/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BALASO
		SHAKTIDHAR MANDAL		Fao/0000034/2026
83	D-CMP/50522/2026	NALINI PRAVA SABAT	SUDHANSU SEKHAR JENA	/ /
	CMP/1889/2026	VS	VS	2ND ADDL.CIVIL JUDGE(SD),BHUBANE
		SAILABALA SARANGI		IA/0000001/2025
84	D-CMP/50956/2026	KUNTALA BARIK	SUKANTA KUMAR NAYAK	/ /
	CMP/1890/2026	VS	VS	CIVIL JUDGE (SD),RAIRANGAPUR(May
		KANCHANA BARIK		CS/0000076/2013
85	D-CMP/51589/2026	NIRANJAN PRUSTY	DURGA PRASAD JENA	/ /
	CMP/1891/2026	VS	VS	ADDL.CIVIL JUDGE (SD),CUTTACK(Cut
		ASHOK KUMAR SAHOO		CS/0001019/2019
86	D-CMP/51735/2026	PADMACHARANA KOCHIARI @ PADMACHARANA KOCHIARY	HRUDANANDA MOHAPATRA	/ /
	CMP/1892/2026	VS	VS	A.D.J.,KHALLIKOTE(Ganjam)
		BIJAYA KUAMR DASH		Fao/0000004/2023
87	D-CMP/51722/2026	LAXMIDHAR PRADHAN	BHASKAR CHANDRA PANDA	/ /
	CMP/1893/2026	VS	VS	CIVIL JUDGE (S.D), PIPILI(Puri)
		BHASKAR SAHOO		CS/0000245/2024
88	D-CMP/47908/2026	LABANYABATI DEBATA,	CHANDRAKANTA NAYAK	/ /
	CMP/1894/2026	VS	VS	CIVIL JUDGE (SD),KHURDA(Khordha)
		BIBEKANANDA SAMAL		CS/0000033/2013
89	D-CMP/50210/2026	SAYED IMTIAZ ALLI	SUNKURU SUDHAKAR RAO (SR. ADV.)	/ /
	CMP/1895/2026	VS	VS	CIVIL JUDGE (JD),SALIPUR(Cuttack)
		NISAR AHMAD		CS/0000054/2026
90	D-CMP/49854/2026	HARIHARA JENA	AMIT PRASAD BOSE	/ /
	CMP/1896/2026	VS	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa
		RANGALATA PANDA		CS/0000206/2017
91	D-CMP/50201/2026	BASUDEBA HOTA	AMIT PRASAD BOSE	/ /

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	CMP/1897/2026	VS	VS	CIVIL JUDGE (SD),SONEPUR(Sonepur)
		BISESWAR PARDIA		CS/0000012/2024
92	D-CMP/52081/2026	PRAVAT KUMAR ROUT	ASHOK KUMAR BEHERA	/ /
	CMP/1898/2026	VS	VS	CIVIL JUDGE (SD),BHUBANESWAR(Kho
		GITANJALI NAYAK		IA/0000001/2026
93	D-CONTC/38781/2026	T. SANDEEP KUMAR DAS @ T. SANDEEP	ADV	/ /
	CONTC/7567/2026	VS	VS	()
		SUBU R, ACCOUNTANT GENERAL (A AND E), ODISHA		//
94	D-CONTC/51523/2026	SABUJIMA MAHASANGHA, BIRIDI, JAGATSINGHPUR	ADV.	/ /
	CONTC/7568/2026	VS	VS	()
		J.SONAL, COLLECTOR, JAGATSINGHPUR		//
95	D-CONTC/51547/2026	DR.JAYADEV SAHOO	ADV.	/ /
	CONTC/7569/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS		//
96	D-CONTC/51593/2026	ASHOK KUMAR PATTANAIK	RAI CHARAN PATTANAIK	/ /
	CONTC/7570/2026	VS	VS	()
		DR.SARVANA VIVEK, DEPUTY COMMISSIONER OF POLICE (U.P.D), BHUBANESWAR		//
97	D-CONTC/51607/2026	ASHOK KUMAR BEHERA (B)	ADV.	/ /
	CONTC/7571/2026	VS	VS	()
		DIPTESH KUMAR PATTNAIK, DIRECTOR, DIRECTORATE OF PRINTING, STATIONARY AND PUBLICATION, ODISHA		//
98	D-CONTC/51645/2026	SUBRAT KAR	ADV.	/ /
	CONTC/7572/2026	VS	VS	()
		ASWATHY S., I.A.S		//
99	D-CONTC/51742/2026	JAYANTA KUMAR BISWAL	ADV.	/ /
	CONTC/7573/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
100	D-CONTC/51822/2026	UDAYA NARAYAN TRIPATHY	ADV.	/ /
	CONTC/7574/2026	VS	VS	()
		SOMESH KUMAR UPADHYAY, IAS, COLLECTOR MALKANGIRI		//
101	D-CONTC/46004/2026	SUDHIR KUMAR NAHAK	ADV.	/ /
	CONTC/7575/2026	VS	VS	()
		CHAKRABORTI SINGH RATHORE, IAS,DIRECTOR, TECHNICAL EDUCATION,ODISHA		//
102	D-CONTC/51866/2026	KANHU CHARAN DAS	ADV.	/ /
	CONTC/7576/2026	VS	VS	()

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		KALI PRASANNA MOHAPATRA, I.A.S		//
103	D-CONTC/51986/2026	M/S KALINGA VIKASH, CUTTACK	MANOJ KUMAR PANDA	/ /
	CONTC/7577/2026	VS	VS	()
		PRADYUMNA JENA, ORS, EXECUTIVE OFFICER, NAC, KONARK		//
104	D-CONTC/51803/2026	AKSHYA KUMAR ROUT	AVIJIT PATNAIK	/ /
	CONTC/7578/2026	VS	VS	()
		USHA PADHEE, IAS		//
105	D-CONTC/51760/2026	NIRANJAN BEHERA	ADV.	/ /
	CONTC/7579/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
106	D-CONTC/51844/2026	DIPAK RANJAN KHILLAR	ADV.	/ /
	CONTC/7580/2026	VS	VS	()
		BHASKARJYOTI SHARMA, IAS		//
107	D-CONTC/51906/2026	CHANDRAKANT BARIHA	KIRAN KUMAR PATEL	/ /
	CONTC/7581/2026	VS	VS	()
		SUPERINTENDENT OF POLICE, BARGARH		//
108	D-CONTC/47735/2026	DIPTI JENA	PRAVU PITYARTHI KUMAR PANDIT	/ /
	CONTC/7582/2026	VS	VS	()
		JAYANT KUMAR JAYASINGH (O.A.S.), TAHASILDAR, BHUBANESWAR		//
109	D-CONTC/51282/2026	DR.NABEEN KUMAR RATH	NABEEN KUMAR RATH	/ /
	CONTC/7583/2026	VS	VS	()
		AROBIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPT., BHUBANESWAR		//
110	D-CONTC/51925/2026	KANHU CHARANA JENA	ADV.	/ /
	CONTC/7584/2026	VS	VS	()
		ASWATHY S., I.A.S		//
111	D-CONTC/51660/2026	M/S.DEBNAR CORPSOL PVT. LTD., BHUBANESWAR	SMARAK SAMAL	/ /
	CONTC/7585/2026	VS	VS	()
		GENERAL MANAGER, ITI LIMITED,KOLKATA		//
112	D-CONTC/51470/2026	NARAHARI SWAIN	BIBHUTI BHUSAN SWAIN	/ /
	CONTC/7586/2026	VS	VS	()
		KALUNGE GORAKH WAMAN, I.F.S.		//
113	D-CONTC/44764/2026	AGADHU CHARAN BEURA	ADV.	/ /
	CONTC/7587/2026	VS	VS	()
		SHUBHAM SAXENA, IAS, DIRECTOR, AGRICULTURE AND FOOD PRODUCTION, ODISHA		//

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114	D-CRLLP/33254/2026	STATE OF ODISHA	PARTHA SARATHI NAYAK, A.G.A	MANAMUNDA /308 /2024
	CRLLP/90/2026	VS	VS	SPECIAL JUDGE,BAUDH(Baudh)
		SUSHANTA MAJHI		Spl/0000026/2024
115	D-CRLMC/32748/2026	SUJIT KUAMR SAHOO	ARUPANANDA GOSWAMY	MARINE PENTHAKATA /137 /2026
	CRLMC/4051/2026	VS	VS	SPECIAL JUDGE (POCSO), PURI(Puri)
		STATE OF ODISHA		Spl/0000110/2026
116	D-CRLMC/33405/2026	PABITRA ROUT	SARAT KUMAR JENA	BARANGA /45 /2011
	CRLMC/4052/2026	VS	VS	J.M.F.C.(II),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000816/2011
117	D-CRLMC/32396/2026	SIMA @ SEEMA SAHOO @ SAMANTARAY	PRAVASH CHANDRA JENA	BARAMBA /221 /2024
	CRLMC/4053/2026	VS	VS	SPECIAL JUDGE, CUTTACK(Cuttack)
		STATE OF ODISHA		Spl/0000219/2024
118	D-CRLMC/33392/2026	SK. MUSTAFA	RASHMI RANJAN DAS	KEONJHAR TOWN /822 /2026
	CRLMC/4054/2026	VS	VS	SPECIAL JUDGE (POCSO), KENDUJHAR
		STATE OF ODISHA		Spl/0000073/2026
119	D-CRLMC/33265/2026	RABINDRA PATRA	PRADEEP KUMAR DAS	TANGI /103 /2024
	CRLMC/4055/2026	VS	VS	SPECIAL JUDGE (POCSO), CUTTACK(Cu
		STATE OF ODISHA		Spl/0000100/2024
120	D-CRLMC/32332/2026	RANJAN KUMAR DASH	RAJAT KUMAR PANDA	NAYAPALLI P.S. /150 /2024
	CRLMC/4056/2026	VS	VS	J.M.F.C.(III),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0000339/2024
121	D-CRLMC/33358/2026	DHANURJAYA SISA	DEEPANKAR PANIGRAHY	MACHHKUND /82 /2025
	CRLMC/4057/2026	VS	VS	JMFC, LAMTAPUT(Koraput)
		STATE OF ODISHA		GR/0000059/2025
122	D-CRLMC/32313/2026	SHREETAM NANDA	PRAVASHA PUJAREE PARIDA	/ /0
	CRLMC/4058/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		KAJOL TRIPATHY		EXN.M.C./0000059/2026
123	D-CRLMC/32868/2026	SATYA NARAYAN BAL	ASIT KUMAR JENA	DHARMASALA /258 /2025
	CRLMC/4059/2026	VS	VS	A.D.J.,CHANDIKHOLE(Jajapur)
		STATE OF ODISHA		CT/0000332/2025
124	D-CRLMC/33343/2026	DILLIP KUMAR SWAIN	SIDDHARTH PRASAD MISHRA	MAHILA PS,SEC-3,ROURKELA /49 /2023
	CRLMC/4060/2026	VS	VS	SPECIAL JUDGE,ROURKELA(Sundargarh
		STATE OF ODISHA		Spl/0000036/2023
125	D-CRLMC/32357/2026	SUBAL KUMAR SAHOO	SIDDHARTHA PRASAD MISHRA	BALASORE VIGILANCE /3 /2026

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	CRLMC/4061/2026	VS	VS	SPL.JUDGE (VIG),BALASORE(Baleshwar)
		STATE OF ODISHA(VIG.)		GR/0000001/2026
126	D-CRLMC/33229/2026	AMIT KUMAR BEURA	UMESH CHANDRA PATNAIK	CHAULIAGANJA /346 /2022
	CRLMC/4062/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001481/2022
127	D-CRLMC/33413/2026	UDAYANATH MOHANTY	ASUTOSH TRIPATHY	SAMBALPUR VIGILANCE /35 /1998
	CRLMC/4063/2026	VS	VS	SPECIAL JUDGE(VIGILANCE),ANGUL(A
		STATE OF ODISHA (VIGILANCE)		TR/0000276/2007
128	D-CRLMP/31964/2026	S.K.D. ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	/ /0
	CRLMP/1870/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-CRLMP/52/2026	PRATIK MISHRA	KISHORE KUMAR MISHRA	/ /0
	CRLMP/1871/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		MONALISHA MAHAPATRA		IA/0000024/2024
130	D-CRLMP/31866/2026	BIPIN BEHARI DAS	ALOK KUMAR MOHAPATRA	BHUBANESWAR VIGILANCE /13 /2018
	CRLMP/1872/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-CRLMP/25287/2026	LAKI PRADHAN	PRAFULLA CHANDRA DAS	/ /0
	CRLMP/1873/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-CRLMP/31347/2026	RAJA SUAR	PRADEEPTA KUMAR BEHERA	PURI TOWN /303 /2026
	CRLMP/1874/2026	VS	VS	()
		SUPERINTENDENT OF POLICE, PURI		//
133	D-CRLMP/29945/2026	DURGA CHARAN BARIK @ BISHU	SANTOSH KUMAR SAMANTARAY	/ /0
	CRLMP/1875/2026	VS	VS	S.D.J.M.,KHURDA(Khordha)
		MILAN MAHAHATRA@MAHAPATRA		ICC/0000016/2025
134	D-CRLMP/31942/2026	UMAKANTA PRADHAN	NIRANJAN LENKA	/ /0
	CRLMP/1876/2026	VS	VS	JUDGE FAMILY COURT, KENDRAPARA
		KABITA NAYAK		IA/0000014/2022
135	D-CRLMP/31991/2026	SAROJ KUMAR KHUNTIA	CHIRANJEEV BIDYABHUSHAN	/ /0
	CRLMP/1877/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-CRLMP/31967/2026	PUSPANJALI SAHOO @ MAJHI	JAYAKRISHNA MOHAPATRA	SATYABADI /149 /2017
	CRLMP/1878/2026	VS	VS	()

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		STATE OF ODISHA		//
137	D-CRLMP/32237/2026	THE SINGHASANA, KHORDHA	NIKUNJA KUMAR ROUT	CAPITAL P.S. /696 /2026
	CRLMP/1879/2026	VS	VS	()
		D.G. OF POLICE, ODISHA, CUTTACK		//
138	D-CRLMP/33614/2026	ALOK KUMAR ROUT	PARSURAM PANDA	/ /0
	CRLMP/1880/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-CRLREV/30320/2026	KANHU NAYAK	JYOTIRMAYA SAHOO	KOTINANDA /98 /2026
	CRLREV/827/2026	VS	VS	2ND A.D.J.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		CRA/0000010/2026
140	D-FAO/49688/2026	BISHNUPRIYA DAS	SUVEN KUMAR PANI	/ /
	FAO/1043/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000105/2019
141	D-FAO/51759/2026	ABHIMANYU BEHERA	DEEPALI MAHAPATRA	/ /
	FAO/1044/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000095/2025
142	D-FAO/51828/2026	NAYANA BARIK	SATYABAN SAHOO	/ /
	FAO/1045/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000199/2025
143	D-FAO/51757/2026	ABHIMANYU BEHERA	DEEPALI MAHAPATRA	/ /
	FAO/1046/2026	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBA
		UNION OF INDIA		Oa/0000094/2025
144	D-FAO/51877/2026	PRAFULLA KUMAR DAS	BIBHUTI KESHARI BISWAL	/ /
	FAO/1047/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000468/2012
145	D-MACA/50365/2026	KARNA BEHERA	PRADEEP KUMAR MISHRA	/ /
	MACA/1032/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		S.K.MUKTAR		Mac/0000235/2022
146	D-MACA/50371/2026	SASMITA NAIK	PRADEEP KUMAR MISHRA	/ /
	MACA/1033/2026	VS	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha
		JAGABANDHU NAIK		Mac/0000342/2020
147	D-MACA/50016/2026	D.M., M/S. NATIONAL INSURANCE CO.LTD., BBSR	MAHITOSH SINHA	/ /
	MACA/1034/2026	VS	VS	7TH M.A.C.T.,BHUBANESWAR(Khordha
		RASHMIKANTA SWAIN		Mac/0000077/2016

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148	D-MACA/49960/2026	DEBENDRA SEKHAR MOHANTY@DEBENDRA MOHANTY	PRADEEP KUMAR MISHRA	/ /
	MACA/1035/2026	VS	VS	2ND M.A.C.T.,CUTTACK(Cuttack)
		M/S SIVA KARTHIKEYAN TRANSPORT, TAMILNADU		Mac/0000281/2016
149	D-MACA/40578/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SUNDARGARH	PRAMOD KUMAR TRIPATHY	/ /
	MACA/1036/2026	VS	VS	1ST M.A.C.T.,KEONJHAR(Kendujhar)
		RAJESH KUMAR BHUYAN		Mac/0000030/2020
150	D-MACA/49491/2026	M/S. ORIENTAL INSURANCE CO.LTD., NEW DELHI	RIMJHIMBALA PATI	/ /
	MACA/1037/2026	VS	VS	1ST M.A.C.T., DHENKANAL(Dhenkanal)
		SAKUNTALA ROUT		Mac/0000168/2017
151	D-MACA/50958/2026	SAROJINI MOHARANA	BIDHUBHUSANA MOHAPATRA	/ /
	MACA/1038/2026	VS	VS	5TH M.A.C.T.,ATHAGARH(Cuttack)
		NIHARIKA MOHARANA		Mac/0000032/2024
152	D-MATA/25680/2026	SITANSU MISHRA	OMKAR NATH DEV DAS	/ /
	MATA/361/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		PRONOTI NANDA		CP/0000619/2020
153	D-RPFAM/51695/2026	DUSHMANTA @ DUSMANTA KUMAR DAS	KULDEEP MOHANTY	/ /
	RPFAM/298/2026	VS	VS	JUDGE FAMILY COURT,BALASORE(Bal
		NIRUPAMA NAYAK @ DAS		Crp/0000290/2022
154	D-RSA/47234/2026	SAMBHUNATH JENA	HIMANSHU SEKHAR PANDA	/ /
	RSA/546/2026	VS	VS	A.D.J.,BHADRAK(Bhadrak)
		PADHANPADA CO OPERATIVE SOCIETY, BHADRAK		RFA/0000082/2016
155	D-RSA/49578/2026	MINAKETAN BARIHA	BISWAMBAR MOHANTY	/ /
	RSA/547/2026	VS	VS	A.D.J.,PADAMPUR(Bargarh)
		PARI BARIHA		RFA/0000008/2026
156	D-TRP(C)/49915/2026	TAPASI RANI BISWAS	P PARAMAKISHNA PATRO	/ /
	TRP(C)/346/2026	VS	VS	JUDGE FAMILY COURT,ROURKELA(Su
		SAMIR KUMAR PATRA		CP/0000001/2026
157	D-TRP(C)/51606/2026	KAJAL DASH	PRANAB RANJAN CHHATOI	/ /
	TRP(C)/347/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		PRADEEP KUMAR SATAPATHY		CP/0000415/2026
158	D-TRP(C)/51613/2026	KAJAL DASH	PRANAB RANJAN CHHATOI	/ /
	TRP(C)/348/2026	VS	VS	JUDGE FAMILY COURT,GANJAM(Ganja
		PRADEEP KUMAR SATAPATHY		CP/0000416/2026
159	D-TRP(C)/47783/2026	SWAGATIKA PRIYADARSHINI	MAGA BEHERA	/ /

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	TRP(C)/349/2026	VS	VS	1ST M.A.C.T.,BBSR(Khordha)
		SARAT CHANDRA MAHAKUDA		Mac/0000250/2024
160	D-TRPCRL/27939/2026	SANDHYARANI BARIK	SMITA RANJAN PATNAIK	/ /0
	TRPCRL/89/2026	VS	VS	JUDGE FAMILY COURT,PURI(Puri)
		KANHU CHARAN BARIK		Crp/0000020/2025
161	D-WA/51696/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY	DILLIP KUMAR RAY	/ /
	WA/1487/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WA/50181/2026	KANAKLATA BARIK	KARUNAKAR NAYAK	/ /
	WA/1488/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WA/50538/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	/ /
	WA/1489/2026	VS	VS	()
		SIKHYA O ANUSANDHAN		//
164	D-WA/51849/2026	RENUBALA ACHARYA	ANKITA MUKHERJI	/ /
	WA/1490/2026	VS	VS	()
		STATE OF ODISHA		//
165	D-WA/51616/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /
	WA/1491/2026	VS	VS	()
		BOBBILI HARIBABU		//
166	D-WA/52007/2026	MITRABHANU SABAR	SANGRAM KUMAR SINGH	/ /
	WA/1492/2026	VS	VS	()
		UNION OF INDIA		//
167	D-WA/51237/2026	SADANANDA NAYAK	SARADA DASH	/ /
	WA/1493/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/50540/2026	MAA MANGALA PANI PANCHAYAT, ANKO, BALASORE	BIKASH CHANDRA PARIJA	/ /
	WP(C)/36063/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/51632/2026	PRAVAT KUMAR SENAPATI	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36064/2026	VS	VS	()
		STATE OF ODISHA		//
170	D-WP(C)/51959/2026	MAA MANGALA S.H.G., NARANPUR, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36065/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
171	D-WP(C)/51553/2026	LAXMIPRIYA SAHOO	MANAS PATI	/ /
	WP(C)/36066/2026	VS	VS	()
		STATE OF ODISHA		//
172	D-WP(C)/45585/2026	UTSHABA CHARAN SWAIN	SHASHI BHUSAN JENA	/ /
	WP(C)/36067/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/51652/2026	BIKRAM KUMAR NAYAK	GYANA RANJAN SETHI	/ /
	WP(C)/36068/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/51536/2026	LADE RAMESH	RANJAN KUMAR NAYAK	/ /
	WP(C)/36069/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/47406/2026	GOURIBALA BEURA	RANJAN KUMAR ROUT	/ /
	WP(C)/36070/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/51984/2026	MAA SARALA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36071/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/51633/2026	EKLAHQUL RAHMAN	MASUM PRIYADARSANI BEHERA	/ /
	WP(C)/36072/2026	VS	VS	()
		STATE OF ODISHA		//
178	D-WP(C)/51666/2026	BANAJAKSHYA SAMANTARAY	CHANDAN KUMAR SAHOO	/ /
	WP(C)/36073/2026	VS	VS	()
		STATE OF ODISHA		//
179	D-WP(C)/51540/2026	RAMESH CHANDRA NAYAK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36074/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/51647/2026	RANJAN KUMAR NANDI	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36075/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/51564/2026	TEJRAJ SAHU	ALOK KUMAR PANDA	/ /
	WP(C)/36076/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/49107/2026	SURENDRA KUMAR NANDA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36077/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/50883/2026	SISIR KUMAR PRADHAN	DEBIDUTTA MOHAPATRA	/ /
	WP(C)/36078/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/51956/2026	TRINATH S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36079/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/51977/2026	LAXMIBARAHA S.H.G., KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36080/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/49454/2026	ASHOK KUMAR PANDA	SOUMYA RANJAN MOHANTY	/ /
	WP(C)/36081/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/51990/2026	MAA BUDHIJAGULAI S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36082/2026	VS	VS	()
		STATE OF ODISHA		//
188	D-WP(C)/50951/2026	KHIROD KUMAR PRADHAN	LAXMINARAYAN PATEL	/ /
	WP(C)/36083/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/51942/2026	SK.IMTIAJ ALLI	SONALI PANDA	/ /
	WP(C)/36084/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/49821/2026	SARAT KUMAR MOHANTY	RAJESH RANJAN SAHOO	/ /
	WP(C)/36085/2026	VS	VS	()
		UNION OF INDIA		//
191	D-WP(C)/50991/2026	MAA DURGA WOMEN SELF HELP GROUP, KORAPUT	TUKUNA KUMAR MISHRA	/ /
	WP(C)/36086/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/51945/2026	CHAGALI PRADHAN	SONALI PANDA	/ /
	WP(C)/36087/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/51661/2026	BHANJA KISHOR BISWAR	MADAN MOHAN DAS	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36088/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/51951/2026	LAMBODAR SUNA	PABITRA KUMAR NAYAK	/ /
	WP(C)/36089/2026	VS	VS	()
		STATE OF ODISHA		//
195	D-WP(C)/51395/2026	JUDHISTIRA MOHANTY @ YUDHISTIRA MOHANTY	BASUDEV BARIK	/ /
	WP(C)/36090/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/51949/2026	KUMARI NILA MUNDA@NILA MUNDA	PABITRA KUMAR NAYAK	/ /
	WP(C)/36091/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/52120/2026	JIYAMINI RANJAN BEHERA	SOUMYA MISHRA	/ /
	WP(C)/36092/2026	VS	VS	()
		STATE OF ODISHA		//
198	D-WP(C)/51663/2026	RAJKISHOR ROUT	ANUGRAHA NARAYAN SAMANTRAY	/ /
	WP(C)/36093/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/51462/2026	RABINDRA SAHU	AFRAAZ SUHAIL	/ /
	WP(C)/36094/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/51952/2026	DHANESWAR MEHER	PABITRA KUMAR NAYAK	/ /
	WP(C)/36095/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/51688/2026	MANJUBALA SAHOO	SUBRATA MISHRA	/ /
	WP(C)/36096/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA		//
202	D-WP(C)/51467/2026	NILALOHIT HARICHANDAN	SUKANTA KUMAR DALAI	/ /
	WP(C)/36097/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/51665/2026	LAXMIDHAR BISWAL	SATYAJEET MUKHARJEE	/ /
	WP(C)/36098/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/51690/2026	PRABHAT SAHOO	DIPTIRANJAN MOHAPATRA	/ /
	WP(C)/36099/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		STATE OF ODISHA		//
205	D-WP(C)/51471/2026	CHANDRADHWAJA MANGARAJ	NIRANJAN LENKA	/ /
	WP(C)/36100/2026	VS	VS	()
		COLLECTOR, KHORDHA		//
206	D-WP(C)/51953/2026	DIBYA LOCHAN MAJHI	PABITRA KUMAR NAYAK	/ /
	WP(C)/36101/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/51711/2026	JAYATRI SAHANI	SWADHIN KESARI SINGH	/ /
	WP(C)/36102/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/51714/2026	RAJAKISHORE MAJHI	SAHASRANSU SOURAV	/ /
	WP(C)/36103/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/51770/2026	M/S LALCHAND RESORT PRIVATE LIMITED, BHUBANESWAR	GOURI MOHAN RATH	/ /
	WP(C)/36104/2026	VS	VS	()
		M/S PRACHI RESORTS PRIVATE LIMITED, BHUBANESWAR		//
210	D-WP(C)/51476/2026	JITENDRA HANS	ABHISHEK DASH	/ /
	WP(C)/36105/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/51624/2026	SUBAL DAS	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36106/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/51773/2026	SUBASH CHANDRA SENAPATI	SAROJ KUMAR ROUTRAY	/ /
	WP(C)/36107/2026	VS	VS	()
		KOTAK MAHINDRA BANK LTD., MAHARASTRA		//
213	D-WP(C)/51561/2026	SUDIP BEHERA	AMIT PRASAD BOSE	/ /
	WP(C)/36108/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/50431/2026	NIKUNJA BIHARI PRUSTY	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36109/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/51627/2026	ASWINI KUMAR PRADHAN	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36110/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/51628/2026	DR.MITARANI DWIBEDY	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36111/2026	VS	VS	()
		STATE OF ODISHA		//
217	D-WP(C)/51548/2026	K.KRISHNA RAO	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36112/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/51662/2026	MANSHI PARIDA	SUBRAT KUMAR DAS	/ /
	WP(C)/36113/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/37517/2026	SAROJINI DASH	NIRANJAN PANDA	/ /
	WP(C)/36114/2026	VS	VS	()
		STATE OF ODISHA		//
220	D-WP(C)/51692/2026	GIRISH CHANDRA DEHURY	RAJESH RANJAN SAHOO	/ /
	WP(C)/36115/2026	VS	VS	()
		STATE OF ODISHA		//
221	D-WP(C)/51549/2026	BISHNU PRASAD BAHINIPATI	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36116/2026	VS	VS	()
		STATE OF ODISHA		//
222	D-WP(C)/50303/2026	EXECUTIVE ENGINEER, DRAINAGE DIVISION, KHORDHA, PALLAHAT	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/36117/2026	VS	VS	()
		EMPLOYEES PROVIDENT FUND ORGANIZATION, REGIONAL OFFICE, BHUBANESWAR		//
223	D-WP(C)/52018/2026	KISHORE KUMAR SAHU	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36118/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/51413/2026	SHIVASAKTI CLUB, TAMANDO, KHURDA	BINI MISHRA	/ /
	WP(C)/36119/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/51852/2026	S. PRIYABRATA BARIK	SAROJA KANTA SAMAL	/ /
	WP(C)/36120/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/41583/2026	VIKASH KUMAR	JAGAMOHAN PATTANAIK	/ /
	WP(C)/36121/2026	VS	VS	()
		UNION OF INDIA		//
227	D-WP(C)/52019/2026	SIBA PRASAD BHUYAN	KANANBALA ROY CHOUDHURY	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/36122/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/51763/2026	ARUN KUMAR SAHOO	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/36123/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/51955/2026	SURENDRA ORAM	PABITRA KUMAR NAYAK	/ /
	WP(C)/36124/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/51789/2026	DEEPAK KUMAR PATTANAIK	SUBASH CHANDRA PUSPALAKA	/ /
	WP(C)/36125/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/51670/2026	AJIT KUMAR BEHERA	GYANA RANJAN SETHI	/ /
	WP(C)/36126/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/51489/2026	PURASTAM SAHOO	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36127/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/51825/2026	PRADEEP KUMAR PARIDA	AMITAV TRIPATHY	/ /
	WP(C)/36128/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/51868/2026	BINOD BIHARI SAHOO	PRAKASH KUMAR ROUT	/ /
	WP(C)/36129/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/51793/2026	ABHIJEET PATTNAIK	SANTOSH KUMAR MISHRA	/ /
	WP(C)/36130/2026	VS	VS	()
		STATE BANK OF INDIA		//
236	D-WP(C)/43573/2026	ANJALI DIP	TUSARKANTI PRAHARAJ	/ /
	WP(C)/36131/2026	VS	VS	()
		SECRETARY, REVENUE DEPARTMENT, BHUBANESWAR		//
237	D-WP(C)/51795/2026	BISWANATH SAHOO	PRAFULLA KUMAR RATH	/ /
	WP(C)/36132/2026	VS	VS	()
		TAHASILDAR, BEGUNIA		//
238	D-WP(C)/51365/2026	ANJALI MOHAPATRA	DAYANIDHI MISHRA	/ /
	WP(C)/36133/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		UNION OF INDIA		//
239	D-WP(C)/51496/2026	SHAIKH MUSLIM	GAJENDRANATH ROUT	/ /
	WP(C)/36134/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/51682/2026	ANIL KUMAR PARIDA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36135/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/51957/2026	ASHIQUE RANJAN	PABITRA KUMAR NAYAK	/ /
	WP(C)/36136/2026	VS	VS	()
		STATE OF ODISHA		//
242	D-WP(C)/49266/2026	MANORAMA KAR	AMIYA KUMAR CHHATOI	/ /
	WP(C)/36137/2026	VS	VS	()
		STATE OF ODISHA		//
243	D-WP(C)/51987/2026	MAA MANGALA S.H.G, KENDRAPARA	RAJIV KUMAR MAHANTA	/ /
	WP(C)/36138/2026	VS	VS	()
		STATE OF ODISHA		//
244	D-WP(C)/49826/2026	DEEPAK @ DIPAK KUMAR SAMAL	RAJESH RANJAN SAHOO	/ /
	WP(C)/36139/2026	VS	VS	()
		UNION OF INDIA		//
245	D-WP(C)/51538/2026	SANJUKTA GOCHHAYAT	RAMAKANTA NAYAK	/ /
	WP(C)/36140/2026	VS	VS	()
		TAHASILDAR, BHUBANESWAR		//
246	D-WP(C)/51900/2026	DEEPAK KUMAR NAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36141/2026	VS	VS	()
		STATE OF ODISHA		//
247	D-WP(C)/51132/2026	DHIRENDRA KUMAR SWAIN	SUBHRANSU BHUSAN MOHANTY	/ /
	WP(C)/36142/2026	VS	VS	()
		UNION OF INDIA		//
248	D-WP(C)/51992/2026	ACREWISS DEVELOPERS PRIVATE LIMITED	MANAS RANJAN BAUG	/ /
	WP(C)/36143/2026	VS	VS	()
		STATE OF ODISHA		//
249	D-WP(C)/51551/2026	PAMELA DAS	SUBHENDU KUMAR DAS	/ /
	WP(C)/36144/2026	VS	VS	()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/51958/2026	DURTIYA NAIK	PABITRA KUMAR NAYAK	/ /
	WP(C)/36145/2026	VS	VS	()
		STATE OF ODISHA		//
251	D-WP(C)/50815/2026	SRIKANTA SWAIN	GIRIJA SANKAR MOHANTY	/ /
	WP(C)/36146/2026	VS	VS	()
		THE MANAGING DIRECTOR, CHOLAMANDALAM INVESTMENT AND FINANCE CO.LTD., JAGATSINGHPUR		//
252	D-WP(C)/51539/2026	RUNA CHANDRA SAHU	PRANAB RANJAN CHHATOI	/ /
	WP(C)/36147/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/51246/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36148/2026	VS	VS	()
		BIJAYA KUMAR SAHANI		//
254	D-WP(C)/51817/2026	DR. LINGARAJ TRIPATHY	SAMEER KUMAR DAS	/ /
	WP(C)/36149/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/51247/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36150/2026	VS	VS	()
		MAHENDRA PRASAD SETHI		//
256	D-WP(C)/51669/2026	SANATAN SWAIN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36151/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/51776/2026	MOHAMMED ABUL BASAR	GOKULA NANDA SAHU	/ /
	WP(C)/36152/2026	VS	VS	()
		STATE OF ODISHA		//
258	D-WP(C)/51821/2026	RANJAN NAIK	NIRANJAN PANDA	/ /
	WP(C)/36153/2026	VS	VS	()
		STATE OF ODISHA		//
259	D-WP(C)/51842/2026	SATYABRATA MISHRA	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/36154/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/51575/2026	TENO PATEL	AKASH KUMAR PATTAJOSHI	/ /
	WP(C)/36155/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/51895/2026	SIBAPRASAD SAHU	PRADEEP KUMAR MAHAPATRA	/ /

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	WP(C)/36156/2026	VS	VS	()
		STATE OF ODISHA		//
262	D-WP(C)/51550/2026	RABINDRA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36157/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/51909/2026	MANURAM BHATRA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36158/2026	VS	VS	()
		STATE OF ODISHA		//
264	D-WP(C)/51902/2026	DURGA CHARAN SAHU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36159/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/51591/2026	PRAPATI RANJAN BARIK	AKSHAYA KUMAR PANDEY	/ /
	WP(C)/36160/2026	VS	VS	()
		THE COLLECTOR, CUTTACK		//
266	D-WP(C)/51907/2026	UTKAL BHATRA	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36161/2026	VS	VS	()
		STATE OF ODISHA		//
267	D-WP(C)/48715/2026	M.C OF BALIMUNDULI HIGH SCHOOL, MAYURBHANJ	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36162/2026	VS	VS	()
		STATE OF ODISHA		//
268	D-WP(C)/50814/2026	BEDARAM SAHU @BEDRAM SAHU	BIKRAM CHANDRA GHADEI	/ /
	WP(C)/36163/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/51908/2026	RATIKANTA SETHI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36164/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/47682/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/36165/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/50172/2026	DHANESWAR MOHANTA	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/36166/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/51249/2026	THE SUPERINTENDING ENGINEER, SALANDI CANAL DIVISION, BHADRAK	BISWABARA DASH, A.S.C	/ /
	WP(C)/36167/2026	VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		BANAMALI NAYAK		//
273	D-WP(C)/51229/2026	UDIT NARAYAN PADHI	PANKAJ KUMAR SAHOO	/ /
	WP(C)/36168/2026	VS	VS	()
		STATE OF ODISHA		//
274	D-WP(C)/50851/2026	SURUBALI SAHU	MAHENDRA KUMAR SAHOO	/ /
	WP(C)/36169/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/51971/2026	KHIRODRA GANIK	PABITRA KUMAR NAYAK	/ /
	WP(C)/36170/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/51399/2026	N.BHASKAR CHOUDHURY	SARAT CHANDRA MEKAP	/ /
	WP(C)/36171/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/51678/2026	PRADIPTA KUMAR PANDA	GYANA RANJAN SETHI	/ /
	WP(C)/36172/2026	VS	VS	()
		STATE OF ODISHA		//
278	D-WP(C)/51982/2026	ACREWISS DEVELOPERS PRIVATE LIMITED,BHUBANESWAR	MANAS RANJAN BAUG	/ /
	WP(C)/36173/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/52020/2026	ASWINI KUMAR MAHAKUDA	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36174/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/51681/2026	BIRABARA NAYAK	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/36175/2026	VS	VS	()
		STATE OF ODISHA		//
281	D-WP(C)/52022/2026	SANGRAM KUMAR ACHARY	KANANBALA ROY CHOUDHURY	/ /
	WP(C)/36176/2026	VS	VS	()
		STATE OF ODISHA		//
282	D-WP(C)/48570/2026	BISHNU CHARAN DAS	CHAKRADHAR SINGH	/ /
	WP(C)/36177/2026	VS	VS	()
		STATE OF ODISHA		//
283	D-WP(C)/51707/2026	DUKHISHYAM MUNDACHULIA	DIPTI RANJAN MOHAPATRA	/ /
	WP(C)/36178/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/49320/2026	GADADHAR BEHERA	MANA MOHAN PATTANAIK	/ /
	WP(C)/36179/2026	VS	VS	()
		STATE OF ODISHA		//
285	D-WP(C)/51274/2026	NIBEDITA DASH	GOURI MOHAN RATH	/ /
	WP(C)/36180/2026	VS	VS	()
		THE MEMBER, BOARD OF REVENUE, ODISHA		//
286	D-WP(C)/51317/2026	DHARJYADHAR MOHANTY	SAILESH DAS	/ /
	WP(C)/36181/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/51600/2026	UDIT KUMAR PATEL	SANGRAM JENA	/ /
	WP(C)/36182/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/52255/2026	SANTOSH KUMAR KANUNGO	PRADIPTA KUMAR PATTANAYAK	/ /
	WP(C)/36183/2026	VS	VS	()
		STATE OF ODISHA		//
289	D-WP(C)/51344/2026	BASANTA KUMAR JENA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36184/2026	VS	VS	()
		STATE OF ODISHA		//
290	D-WP(C)/51621/2026	RINA SABATA	SANGRAM JENA	/ /
	WP(C)/36185/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/51345/2026	SANJAY MINZ	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36186/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/51386/2026	BIRA KISHOR MAJHI	UPENDRA KUMAR SAMAL	/ /
	WP(C)/36187/2026	VS	VS	()
		STATE BANK OF INDIA		//
293	D-WP(C)/51625/2026	SAILENDRA SAHOO	RAKESH BEHERA	/ /
	WP(C)/36188/2026	VS	VS	()
		STATE OF ODISHA		//
294	D-WP(C)/51387/2026	SABITA SAMAL	BASUDEV BARIK	/ /
	WP(C)/36189/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/51765/2026	PADMANAVA NAYAK	BIJAYA KUMAR BEHERA 1	/ /

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	WP(C)/36190/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/51911/2026	PURNIMA MAJHI	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36191/2026	VS	VS	()
		STATE OF ODISHA		//
297	D-WP(C)/51856/2026	KRUSHNA CHANDRA MOHALI	BIJAYA KUMAR PARIDA 2	/ /
	WP(C)/36192/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/51913/2026	ANIL KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/36193/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/51779/2026	RAMADEVI SHG, AMBABHONA, BARGARH	SAILABALA JENA	/ /
	WP(C)/36194/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/52196/2026	LOKANATH SAHOO	SAILAZA NANDAN DAS	/ /
	WP(C)/36195/2026	VS	VS	()
		STATE OF ODISHA		//
301	D-WP(C)/51903/2026	MINAKSHI KAR	JAJATI KESHARI KHUNTIA	/ /
	WP(C)/36196/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-WP(C)/51904/2026	JAGYANSENI DASH	ANSHUMAN DAS	/ /
	WP(C)/36197/2026	VS	VS	()
		NIRUPAMA BERA		//
303	D-WP(C)/49306/2026	CHAITANYA MAJHI	SUBHAM AGRAWAL	/ /
	WP(C)/36198/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-WP(C)/51648/2026	SATYAMAYA ACHARYA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36199/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-WP(C)/52046/2026	ASWANI KUMAR BEHERA	KUNAL KUMAR SWAIN	/ /
	WP(C)/36200/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-WP(C)/50559/2026	SUBASH CHANDRA BHATRA	RAJU KUMAR SATPATHY	/ /
	WP(C)/36201/2026	VS	VS	()

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		SURAMA DEVI BHATRA		//
307	D-WP(C)/51840/2026	CHINMAYEE DALAI	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36202/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-WP(C)/51658/2026	BALABANTA PANDA	MADAN MOHAN DAS	/ /
	WP(C)/36203/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-WP(C)/51846/2026	JHARANA SAMANTARAY	NIRANJAN PANDA	/ /
	WP(C)/36204/2026	VS	VS	()
		GENERAL MANAGER, ODISHA GRAMYA BANK, BHUBANESWAR		//
310	D-WP(C)/52002/2026	HIMANSHU BHUSAN SAHOO	STHITI DAS	/ /
	WP(C)/36205/2026	VS	VS	()
		STATE OF ODISHA		//
311	D-WP(C)/52047/2026	DR.RAMESH CHANDRA SAHU	KUNAL KUMAR SWAIN	/ /
	WP(C)/36206/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-WP(C)/52003/2026	PURUSOTTAM GUMANSINGH	STHITI DAS	/ /
	WP(C)/36207/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-WP(C)/50256/2026	PRAMILA BEHERA	SATGOPAL DAS	/ /
	WP(C)/36208/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-WP(C)/51839/2026	SABITA PRADHAN	DIGANTA DAS	/ /
	WP(C)/36209/2026	VS	VS	()
		CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BHUBANESWAR		//
315	D-WP(C)/51643/2026	PURNA CHANDRA NAIK	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36210/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-WP(C)/52044/2026	RABINARAYAN MOHAPATRA	KUNAL KUMAR SWAIN	/ /
	WP(C)/36211/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-WP(C)/51644/2026	SURENDRA KUMAR BEHERA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36212/2026	VS	VS	()
		STATE OF ODISHA		//

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318	D-WP(C)/52157/2026	UPENDRANATH BEHERA	MANAS RANJAN PRADHAN	/ /
	WP(C)/36213/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-WP(C)/52187/2026	SUBHAS CHANDRA MOHANTY	SUKANTA KUMAR DALAI	/ /
	WP(C)/36214/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-WP(C)/52065/2026	MAHESWAR SOREN	SOUBHAGYA KUMAR DASH	/ /
	WP(C)/36215/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-WP(C)/51850/2026	RAJ KISHORE SAHOO	LAXMIKANTA MOHANTY	/ /
	WP(C)/36216/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-WP(C)/52158/2026	GOUR GOPAL MOHANTY	MANAS RANJAN PRADHAN	/ /
	WP(C)/36217/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-WP(C)/51640/2026	JHANSI DHANGADA MAJHI	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36218/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-WP(C)/50849/2026	MANOJ KUMAR MALLICK	PRANAY KUMAR MAHARAJ	/ /
	WP(C)/36219/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-WP(C)/52147/2026	RAMACHANDRA SALPADIA	SAKTIDHARA MISHRA	/ /
	WP(C)/36220/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-WP(C)/51848/2026	SANTOSH KUMAR PRADHAN (LATE BISWABHAR PRADHAN)	DIGANTA DAS	/ /
	WP(C)/36221/2026	VS	VS	()
		THE CHIEF COMMISSIONER, CGST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR		//
327	D-WP(C)/52045/2026	ASHUTOSH MISHRA	STHITI DAS	/ /
	WP(C)/36222/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-WP(C)/51623/2026	PRADEEP KUMAR PANDA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/36223/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-WP(C)/51724/2026	SIBA SANKAR MISHRA	KUNAL KUMAR SWAIN	/ /

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	WP(C)/36224/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-WP(C)/51667/2026	JYOTSHNAMAYEE MOHAPATRA	SUKANTA KUMAR MISHRA	/ /
	WP(C)/36225/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-WP(C)/51651/2026	MAMATA YADAV	SHIBANI SHANKAR PRADHAN	/ /
	WP(C)/36226/2026	VS	VS	()
		THE COLLECTOR CUM ARBITRATOR CUM DISTRICT MAGISTRATE, KHORDHA		//
332	D-WP(C)/52149/2026	DINABANDHU GOLORI	SAKTIDHARA MISHRA	/ /
	WP(C)/36227/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-WP(C)/51318/2026	PRASANNA KUMAR SENAPATI	AMIT PRASAD BOSE	/ /
	WP(C)/36228/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-WP(C)/51939/2026	AKSHAYA KUMAR PANDA	KUNAL KUMAR SWAIN	/ /
	WP(C)/36229/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-WP(C)/51743/2026	PRASANTA PATI	DURGESH NARAYAN RATH	/ /
	WP(C)/36230/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-WP(C)/51919/2026	RAMESH KUMAR SINGH	SUJATA JENA	/ /
	WP(C)/36231/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-WP(C)/44849/2026	GOVINDA BALLAV SAHU	DILLIP KUMAR SAHU	/ /
	WP(C)/36232/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-WP(C)/52151/2026	DINESH SINGH	SAKTIDHARA MISHRA	/ /
	WP(C)/36233/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-WP(C)/52183/2026	BHIMASEN NAYAK	PARSURAM PANDA	/ /
	WP(C)/36234/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-WP(C)/52085/2026	RAMA CHANDRA SAHOO	PRAKASH KUMAR ROUT	/ /
	WP(C)/36235/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-WP(C)/51926/2026	M/S.KKRISHNA VAAHAN PVT.LTD., SUNDERGARH	CHITTA RANAJAN DAS	/ /
	WP(C)/36236/2026	VS	VS	()
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMES(CBIC), DEPT. OF REVENUE, MINI. OF FINANCE, NEW DELHI		//
342	D-WP(C)/51874/2026	AMIYABALA SATAPATHY	PRAKASH KUMAR ROUT	/ /
	WP(C)/36237/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-WP(C)/52130/2026	HAPPIZUDDIN KHAN	HRUDANANDA MOHAPATRA	/ /
	WP(C)/36238/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-WP(C)/52144/2026	KALYANEE MISHRA	AUROBINDA SAHOO	/ /
	WP(C)/36239/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-WP(C)/51411/2026	PRATIMA CHHANDA	AMIT PRASAD BOSE	/ /
	WP(C)/36240/2026	VS	VS	()
		BULU PADHAN		//
346	D-WP(C)/52082/2026	SURENDRA DALEI	SANTOSH KUMAR MAHANTY	/ /
	WP(C)/36241/2026	VS	VS	()
		STATE OF ODISHA		//
347	D-WP(C)/51659/2026	SNEHALATA DAS	SHIVSANKAR MOHANTY	/ /
	WP(C)/36242/2026	VS	VS	()
		STATE OF ODISHA		//
348	D-WP(C)/51927/2026	SAKHI SWAIN	JAYADEBA BEHERA	/ /
	WP(C)/36243/2026	VS	VS	()
		STATE OF ODISHA		//
349	D-WP(C)/51912/2026	LAXMAN KUMAR DEHURY	PRINCE PATNAIK	/ /
	WP(C)/36244/2026	VS	VS	()
		STATE OF ODISHA		//
350	D-WP(C)/51725/2026	SONALI PALAI	GOURI MOHAN RATH	/ /
	WP(C)/36245/2026	VS	VS	()
		STATE OF ODISHA		//
351	D-ABLAPL/33247/2026	GIRIDHARI PALAI	SURESH CHANDRA PRADHAN	MARSHAGHAI /442 /2026
	ABLAPL/12555/2026	VS	VS	()
		STATE OF ODISHA		//

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352	D-ABLAPL/33259/2026	KEDAR MOHANTY	JAYANTA KUMAR MAJHI	BALIAPAL /472 /2026
	ABLAPL/12556/2026	VS	VS	()
		STATE OF ODISHA		//
353	D-ABLAPL/32536/2026	TIKESHWAR KISHAN	SUSIL KUMAR PATTNAIK	BONAI /258 /2026
	ABLAPL/12557/2026	VS	VS	()
		STATE OF ODISHA		//
354	D-ABLAPL/33221/2026	RAJA SWAIN	SUJIT KUMAR PATTNAIK	DIGAPAHANDI /425 /2026
	ABLAPL/12558/2026	VS	VS	()
		STATE OF ODISHA		//
355	D-ABLAPL/32805/2026	PRAFULLA SWAIN @ PRASANNA SWAIN	BANSHIDHAR SATAPATHY	KUJANGA /263 /2026
	ABLAPL/12559/2026	VS	VS	()
		STATE OF ODISHA		//
356	D-ABLAPL/32651/2026	SUBALA NAIK	JUGALA KISHORE PANDA	BANARAPAL /293 /2026
	ABLAPL/12560/2026	VS	VS	()
		STATE OF ODISHA		//
357	D-ABLAPL/33223/2026	SURYANARAYAN JENA @ SURJYA JENA	JYOTIRMAYA SAHOO	SURADA /24 /2017
	ABLAPL/12561/2026	VS	VS	()
		STATE OF ODISHA		//
358	D-ABLAPL/33434/2026	RINA DAS	JYOTIRMAYA SAHOO	DIGAPAHANDI /234 /2025
	ABLAPL/12562/2026	VS	VS	()
		STATE OF ODISHA		//
359	D-ABLAPL/33447/2026	PRAKASH MALLIK	PRAMOD KUMAR JENA	SINGLA /324 /2026
	ABLAPL/12563/2026	VS	VS	()
		STATE OF ODISHA		//
360	D-ABLAPL/32224/2026	DHARANIDHAR KISHAN	SWARAJ PATEL	DHARUADIHI /194 /2026
	ABLAPL/12564/2026	VS	VS	()
		STATE OF ODISHA		//
361	D-ABLAPL/32815/2026	KURUME MAJHI	TUKUNA KUMAR MISHRA	TIKIRI /173 /2026
	ABLAPL/12565/2026	VS	VS	()
		STATE OF ODISHA		//
362	D-ABLAPL/33214/2026	SANKAR ROUT @ SANKAR RAUTA	SUJIT KUMAR PATTNAIK	DIGAPAHANDI /425 /2026
	ABLAPL/12566/2026	VS	VS	()
		STATE OF ODISHA		//
363	D-ABLAPL/33215/2026	DIBAKAR BHOLA	JYOTIRMAYA SAHOO	BANAPUR P.S. /254 /2026

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	ABLAPL/12567/2026	VS	VS	()
		STATE OF ODISHA		//
364	D-ABLAPL/32496/2026	S.K. FAIZAL AFRIDIN	BASANTA KUMAR NAYAK	BHARATPUR PS /812 /2026
	ABLAPL/12568/2026	VS	VS	()
		STATE OF ODISHA		//
365	D-ABLAPL/33285/2026	DEBASISH MAJHI	DHARMENDRA SETHY	BERHAMPUR /90 /2026
	ABLAPL/12569/2026	VS	VS	()
		STATE OF ODISHA		//
366	D-ABLAPL/33122/2026	JAPIKA PRADHAN	DHANANJAYA MUND	DHARMABANDHA PS /13 /2023
	ABLAPL/12570/2026	VS	VS	()
		STATE OF ODISHA		//
367	D-ABLAPL/33194/2026	SANJAYA KUMAR BHANJA	ROHIT RANJAN RAY	/ /0
	ABLAPL/12571/2026	VS	VS	J.M.F.C.,BEGUNIA(Khordha)
		STATE OF ODISHA		2(A)CC/0000272/2026
368	D-ABLAPL/32888/2026	JOGENDRA @ JOGINATH SWAIN	JYOTIRMAYA SAHOO	BOLAGARH P.S. /462 /2026
	ABLAPL/12572/2026	VS	VS	()
		STATE OF ODISHA		//
369	D-ABLAPL/33292/2026	MOHANA MUNDA @ MANMOHAN TUDU	HEMANTA KUMAR SINGH	JAGATPUR /721 /2026
	ABLAPL/12573/2026	VS	VS	()
		STATE OF ODISHA		//
370	D-ABLAPL/33288/2026	ASWINI KODAMSINGH	SRINIVAS MOHANTY	PIPLI /621 /2026
	ABLAPL/12574/2026	VS	VS	()
		STATE OF ODISHA		//
371	D-ABLAPL/33315/2026	RAJESH PRASAD SINGH @ CHINKU SINGH	SHIBANI SHANKAR PRADHAN	SUNDARGARH TOWN /444 /2026
	ABLAPL/12575/2026	VS	VS	()
		STATE OF ODISHA		//
372	D-ABLAPL/32943/2026	SIPUN @ PURASTAM BISWAL	NIRAJ KUMAR SETHI	PARJANG /522 /2026
	ABLAPL/12576/2026	VS	VS	()
		STATE OF ODISHA		//
373	D-ABLAPL/33281/2026	SK. RAJU	JAYANTA KUMAR MAJHI	SINGLA /218 /2026
	ABLAPL/12577/2026	VS	VS	()
		STATE OF ODISHA		//
374	D-ABLAPL/33284/2026	AMIR KHAN	AMLAN SHAKTI PAUL	KHURDA MODEL /593 /2026
	ABLAPL/12578/2026	VS	VS	()

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		STATE OF ODISHA		//
375	D-ABLAPL/32969/2026	ABIJITA NAYAK@BUKA@ASHRIBAD NAYAK	SUSANTA KUMAR BARAL	BADABAZAR /541 /2025
	ABLAPL/12579/2026	VS	VS	()
		STATE OF ODISHA		//
376	D-ABLAPL/33349/2026	MANORANJAN SAHU	SAHASRANSU SOURAV	BANARAPAL /600 /2026
	ABLAPL/12580/2026	VS	VS	()
		STATE OF ODISHA		//
377	D-ABLAPL/28644/2026	PABITRA DAS	SANJIT MISHRA	PURI SADAR /313 /2026
	ABLAPL/12581/2026	VS	VS	()
		STATE OF ODISHA		//
378	D-ABLAPL/32981/2026	SK. ENJAMUL	ARIJEET MISHRA	KENDRAPARA SADAR /297 /2026
	ABLAPL/12582/2026	VS	VS	()
		STATE OF ODISHA		//
379	D-ABLAPL/32415/2026	RABINARAYAN JENA@RABI	SANJIT MISHRA	KANAS /93 /2026
	ABLAPL/12583/2026	VS	VS	JMFC, KANAS(Puri)
		STATE OF ODISHA		GR/0000163/2026
380	D-ABLAPL/33366/2026	DEBASMITA BHADRA @ DEBASMITA BHUYAN	JAYANTA KUMAR MAJHI	BASTA /329 /2025
	ABLAPL/12584/2026	VS	VS	()
		STATE OF ODISHA		//
381	D-ABLAPL/32985/2026	SK. ENJAMUL	ARIJEET MISHRA	KENDRAPARA SADAR /540 /2025
	ABLAPL/12585/2026	VS	VS	()
		STATE OF ODISHA		//
382	D-ABLAPL/33454/2026	SATYABRATA BARAL	DIBYA JYOTI SAHOO	CYBER CRIME AND E.O, BALASORE /38
	ABLAPL/12586/2026	VS	VS	()
		STATE OF ODISHA		//
383	D-ABLAPL/33426/2026	ASHOK NAYAK @ ASHOK KUMAR NAYAK	BASANTA KUMAR NAYAK	BANAPUR P.S. /416 /2026
	ABLAPL/12587/2026	VS	VS	()
		STATE OF ODISHA		//
384	D-ABLAPL/33232/2026	DINABANDHU SAHU	SARAT KUMAR JENA	BARGARH SADAR /327 /2026
	ABLAPL/12588/2026	VS	VS	()
		STATE OF ODISHA		//
385	D-ABLAPL/33492/2026	SK. ISHAK ALLI @SEK ISAK ALLI	KULDEEP MOHANTY	SAHADEV KHUNTA /414 /2026
	ABLAPL/12589/2026	VS	VS	()
		STATE OF ODISHA		//

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386	D-ABLAPL/33234/2026	ABHIJIT SAHOO	SANJIB KUMAR DAS	LALBAG /406 /2026
	ABLAPL/12590/2026	VS	VS	()
		STATE OF ODISHA		//
387	D-ABLAPL/33431/2026	BAIDHAR PATRA	JAYANTA KUMAR MAJHI	SINGLA /189 /2025
	ABLAPL/12591/2026	VS	VS	()
		STATE OF ODISHA		//
388	D-ABLAPL/33024/2026	KISHOR KUMAR MAHAPATRA	JYOTIRMAYA SAHOO	RANPUR /131 /2026
	ABLAPL/12592/2026	VS	VS	()
		STATE OF ODISHA		//
389	D-ABLAPL/33231/2026	GOUTAM JENA	PRAVASH CHANDRA JENA	JALESWAR /615 /2026
	ABLAPL/12593/2026	VS	VS	()
		STATE OF ODISHA		//
390	D-ABLAPL/33233/2026	CHANDAN SENAPATI	PRAVASH CHANDRA JENA	JALESWAR /625 /2026
	ABLAPL/12594/2026	VS	VS	()
		STATE OF ODISHA		//
391	D-ABLAPL/33361/2026	JAKIR SK @ SK JAKIR	SURESH KUMAR JENA	RAJGANGPUR /496 /2026
	ABLAPL/12595/2026	VS	VS	()
		STATE OF ODISHA		//
392	D-ABLAPL/33371/2026	BASU HARIJAN	UMAKANTA BARIK	UMERKOTE /394 /2026
	ABLAPL/12596/2026	VS	VS	()
		STATE OF ODISHA		//
393	D-ABLAPL/33390/2026	BADAL GURU	SANJIT MISHRA	KAKATAPUR /366 /2026
	ABLAPL/12597/2026	VS	VS	()
		STATE OF ODISHA		//
394	D-ABLAPL/33365/2026	DEEPAK PARIDA	JAYANTA KUMAR MAJHI	SINGLA /145 /2026
	ABLAPL/12598/2026	VS	VS	()
		STATE OF ODISHA		//
395	D-ABLAPL/33375/2026	BIJAY PATEL	RASMITA DAS	KOMNA PS /265 /2026
	ABLAPL/12599/2026	VS	VS	()
		STATE OF ODISHA		//
396	D-ABLAPL/33401/2026	LAXMIDHAR @LAXMIDHARA SENAPATI	PRADIPTA BEURA	ATHGARH /429 /2026
	ABLAPL/12600/2026	VS	VS	()
		STATE OF ODISHA		//
397	D-ABLAPL/33501/2026	ANANTA KISHORE SWAIN @ ANANTA SWAIN	T.S.SWARAJ	KUAKHIA /436 /2026

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	ABLAPL/12601/2026	VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/33504/2026	RAKESH CHHUALSINGH	JYOTIRMAYA SAHOO	BEGUNIA P.S. /383 /2026
	ABLAPL/12602/2026	VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/32121/2026	CHAITANYA HANTAL	SOUMYA KANTA TRIPATHY	KALIMELA /255 /2024
	ABLAPL/12603/2026	VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/32397/2026	ANANTA MURMU@BAPI MURMU	SURYAKANTA DWIBEDI	MURUDA /398 /2026
	ABLAPL/12604/2026	VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/33419/2026	SYAMALA GANDA @ SHYAMALA GANDA	SURYAKANTA DWIBEDI	PURUNAKATAK /60 /2026
	ABLAPL/12605/2026	VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/33424/2026	S.K.BASA	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /593 /2026
	ABLAPL/12606/2026	VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/33420/2026	RAJASHREE MOHAPATRA	PRAKASH CHANDRA DASH	MARSHAGHAI /309 /2026
	ABLAPL/12607/2026	VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/33519/2026	VIKRAM RAY@BIKRAM RAY	SANDEEP RAJ PANDA	BADAMBADI /394 /2025
	ABLAPL/12608/2026	VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/33200/2026	SUCHITRA RANI PATRO	MAHARSHI MOHAPATRA	BADABAZAR /320 /2025
	ABLAPL/12609/2026	VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/33530/2026	ABINASH NAYAK	KARUNAKAR GAYA	NIRAKARPUR /226 /2026
	ABLAPL/12610/2026	VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/33121/2026	SATYABRAT BEHERA	ROHIT RANJAN RAY	BEGUNIA P.S. /309 /2026
	ABLAPL/12611/2026	VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/33403/2026	BAPI BHOI @ PABITRA RANJAN BHOI	SAPAN KUMAR LENKA	BALIPATNA /247 /2021
	ABLAPL/12612/2026	VS	VS	()

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		STATE OF ODISHA		//
409	D-ABLAPL/33251/2026	NIRANJAN NAYAK	ACHYUTANANDA PATTANAIK	BEGUNIA P.S. /424 /2026
	ABLAPL/12613/2026	VS	VS	()
		STATE OF ODISHA		//
410	D-ABLAPL/33452/2026	RANJAN KUMAR SAHOO	PRADIPTA BEURA	CUTTACK SADAR /349 /2026
	ABLAPL/12614/2026	VS	VS	()
		STATE OF ODISHA		//
411	D-ABLAPL/33406/2026	PARESH KUMAR SAHOO	PRADIPTA BEURA	ATHGARH /429 /2026
	ABLAPL/12615/2026	VS	VS	()
		STATE OF ODISHA		//
412	D-ABLAPL/31652/2026	PURUSOTTAM SITHA	AMIT KUMAR NATH	BANARAPAL /487 /2026
	ABLAPL/12616/2026	VS	VS	()
		STATE OF ODISHA		//
413	D-ABLAPL/33509/2026	MAHANTI BAG	GHANASHYAM DASH	AMBADOLA /181 /2026
	ABLAPL/12617/2026	VS	VS	()
		STATE OF ODISHA		//
414	D-ABLAPL/33256/2026	RANJIT@INDRAJIT KUMAR GUPTA	SARBESWAR SAHOO	/ /
	ABLAPL/12618/2026	VS	VS	JMFC CUM CIVIL JUDGE(JD),KHAIRA(E
		STATE OF ODISHA		2(A)CC/0000056/2026
415	D-ABLAPL/33298/2026	GITANJALI SETHY	BIDYALOK MOHAPATRA	CUTTACK VIGILANCE /8 /2026
	ABLAPL/12619/2026	VS	VS	()
		STATE OF ODISHA(VIG.)		//
416	D-ABLAPL/32878/2026	NIRANJAN MALIK	SRINIBASH SATAPATHY	RAJKANIKA /675 /2026
	ABLAPL/12620/2026	VS	VS	()
		STATE OF ODISHA		//
417	D-ABLAPL/33506/2026	SUSANTA KUMAR NAYAK	AJIT KUMAR MOHANTY	DHARMASALA /418 /2026
	ABLAPL/12621/2026	VS	VS	()
		STATE OF ODISHA		//
418	D-ABLAPL/33360/2026	MAKAR JENA	ASIT KUMAR JENA	JENAPUR /295 /2026
	ABLAPL/12622/2026	VS	VS	()
		STATE OF ODISHA		//
419	D-ABLAPL/33514/2026	ANTARJYAMI PRADHAN	SIDHARTHA SANKAR RAY (2)	GANGAPUR (ASKA) /511 /2026
	ABLAPL/12623/2026	VS	VS	()
		STATE OF ODISHA		//

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420	D-ABLAPL/33396/2026	ASHOK KUMAR JENA	ANUGRAHA NARAYAN SAMANTRAY	DHENKANAL SADAR /899 /2026
	ABLAPL/12624/2026	VS	VS	()
		STATE OF ODISHA		//
421	D-ABLAPL/33438/2026	SK. IBRAR ALI TARAFDAR @ MEGHA KHAN	JYOTIRMAYA SAHOO	BEGUNIA P.S. /476 /2026
	ABLAPL/12625/2026	VS	VS	()
		STATE OF ODISHA		//